

TABLE 100: STATE-WISE RIDF SANCTION AND DISBURSEMENTS

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Total Tranches [I- XXIII]*			Tranche XXIV		
	No. of Projects Sanctioned	Amount Sanctioned	Cumulative Disbursement	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	31,388	21,218.57	18,189.06	1,637	1,295.50	1,023.15
Arunachal Pradesh	190	1,799.13	1,633.09	43	341.97	288.46
Assam	4,511	5,951.93	5,460.37	329	1,397.73	1,340.07
Bihar	13,431	15,200.88	13,054.85	513	1,631.64	1,215.71
Chattisgarh	11,068	7,852.71	6,405.87	292	1,144.28	898.10
Goa	241	1,521.77	1,424.93	1	156.48	60.44
Gujarat	56,925	24,281.15	22,216.16	3	2,423.59	2,354.88
Haryana	4,933	6,671.24	5,622.34	1,405	1,299.29	1,083.95
Himachal Pradesh	8,680	6,731.64	6,106.97	203	539.61	489.32
Jammu & Kashmir	5,336	5,940.84	5,651.19	179	453.45	386.93
Jharkhand	8,439	11,177.76	9,799.15	81	1,509.49	1,311.19
Karnataka	38,782	12,741.51	11,463.56	962	789.00	718.24
Kerala	6,452	9,331.32	7,815.40	123	726.56	584.25
Madhya Pradesh	4,219	21,501.76	18,381.80	30	2,236.87	1,845.86
Maharashtra	31,796	14,685.60	12,349.81	323	2,161.18	1,945.53
Manipur	3,023	633.21	480.14	.	0.00	0.00
Meghalaya	835	1,045.02	1,003.13	91	210.97	199.98
Mizoram	566	1,059.51	950.37	106	165.48	140.82
Nagaland	1,048	700.18	571.92	966	17.86	17.86
Odisha	1,60,981	20,008.45	18,355.09	12,010	2,474.27	2,120.87
Puducherry	309	638.00	469.50	3	18.04	2.69
Punjab	22,874	8,566.50	6,960.53	86	473.71	404.95
Rajasthan	44,256	21,054.34	18,400.09	3,089	1,683.56	1,517.10
Sikkim	1,241	609.93	580.29	63	36.73	36.73
Tamilnadu	38,457	19,991.45	18,834.43	1,183	2,184.88	2,115.60
Telangana	4,250	3,841.97	3,379.67	123	1,325.03	1,077.05
Tripura	2,318	2,335.13	1,982.79	219	152.22	148.88
Uttar Pradesh	55,321	23,145.54	21,303.34	1,908	1,609.65	1,545.58
Uttarakhand	4,888	7,855.92	7,099.64	402	671.19	598.11
West Bengal	59,488	16,592.04	13,411.80	290	1,263.38	981.07
Total	6,26,246	2,94,685.00	2,59,357.28	26,663	30,393.60	26,453.36
Bharat Nirmaan	-	18,500.00**	18,500.00**	-	-	-
Total	6,26,246	3,13,185.00	2,77,857.28	26,663	30,393.60	26,453.36

*: Represents the cumulative number for projects, sanctions and disbursements.

∴ Not Applicable.

**: Cumulative allocation under Bharat Nirman as on October 31, 2024.

TABLE 100: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Tranche XXV			Tranche XXVI		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	868	1,197.76	1,042.25	14,297	1,793.60	1,664.57
Arunachal Pradesh	21	299.32	198.99	21	347.75	277.57
Assam	488	1,009.86	933.50	534	1,149.09	1,100.18
Bihar	1,006	1,643.10	1,313.07	939	2,399.53	2,055.39
Chattisgarh	872	1,038.81	880.58	584	1,348.93	948.72
Goa	1	88.57	88.57	8	344.30	263.57
Gujarat	4,357	2,509.74	2,349.11	23	2,989.77	2,758.88
Haryana	55	1,295.21	825.36	389	1,129.60	1,010.85
Himachal Pradesh	441	763.62	633.85	249	842.06	625.74
Jammu & Kashmir	139	462.63	262.89	170	786.95	346.46
Jharkhand	220	1,868.47	1,478.83	183	2,026.08	1,824.28
Karnataka	4,345	824.63	780.68	172	1,076.31	1,036.26
Kerala	91	549.84	347.73	94	534.74	327.37
Madhya Pradesh	134	2,461.10	2,257.61	11	2,758.50	2,324.81
Maharashtra	314	2,082.46	1,978.51	443	1,309.35	1,055.62
Manipur	1	69.38	69.37	572	139.29	103.08
Meghalaya	147	204.75	175.75	98	209.55	144.26
Mizoram	125	94.27	84.02	121	266.35	92.67
Nagaland	66	21.19	21.19	66	27.53	17.78
Odisha	1,938	2,573.86	2,385.53	2,611	3,234.25	2,677.01
Puducherry	0	0.00	0.00	12	55.36	54.07
Punjab	223	594.43	550.49	176	563.66	427.91
Rajasthan	1,684	1,552.22	1,488.57	1,237	1,686.94	1,496.22
Sikkim	1	34.61	34.61	16	51.06	40.87
Tamilnadu	1,183	2,243.40	2,090.87	3,301	2,412.64	2,116.44
Telangana	125	1,049.53	879.08	282	1,140.02	915.71
Tripura	98	221.92	210.48	3,175	304.46	256.31
Uttar Pradesh	465	1,602.12	1,459.81	351	1,709.27	1,246.36
Uttarakhand	217	561.34	483.57	194	429.81	377.06
West Bengal	3,724	1,233.87	1,092.47	2,284	1,694.99	1,292.67
Total	23,349	30,152.00	26,397.33	32,613	34,761.75	28,878.69
Bharat Nirmaan	-	-	-	-	-	-
Total	23,349	30,152.00	26,397.33	32,613	34,761.75	28,878.69

TABLE 100: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Contd.)

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Tranche XXVII			Tranche XXVIII		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	679	2,765.89	1,822.55	37	2,578.44	1,407.18
Arunachal Pradesh	65	453.84	304.97	37	404.24	173.21
Assam	699	2,100.25	1,734.04	3,093	2,988.54	1,775.78
Bihar	360	3,130.13	2,449.53	914	2,404.42	1,093.61
Chattisgarh	2,300	1,641.32	989.71	2,750	1,784.06	1,212.22
Goa	7	505.51	390.46	13	584.03	281.96
Gujarat	30	3,245.50	2,634.05	37	3,597.16	1,960.61
Haryana	279	1,886.76	1,097.40	134	1,888.69	1,279.71
Himachal Pradesh	207	1,132.93	716.61	175	912.17	404.98
Jammu & Kashmir	421	1,542.07	829.39	292	1,395.30	469.01
Jharkhand	63	2,305.25	1,469.33	101	2,146.21	1,103.53
Karnataka	106	2,084.21	1,712.25	280	1,979.34	893.75
Kerala	96	662.88	259.44	73	709.47	204.94
Madhya Pradesh	4	3,035.80	2,566.26	121	3,614.71	2,586.64
Maharashtra	392	1,513.30	1,057.02	468	1,728.30	642.21
Manipur	607	202.75	142.44	14	208.00	129.21
Meghalaya	186	250.16	149.36	48	257.29	115.58
Mizoram	306	310.94	191.39	143	247.23	73.32
Nagaland	32	5.55	5.55	56	22.51	13.16
Odisha	5,390	4,013.40	2,837.38	3,285	3,549.86	2,464.51
Puducherry	1	19.20	3.84	67	116.47	79.34
Punjab	338	823.06	521.85	460	919.67	500.05
Rajasthan	2,286	2,759.64	2,130.81	2,361	2,416.92	1,638.65
Sikkim	13	145.00	80.42	44	173.63	59.25
Tamilnadu	1,930	2,891.70	2,302.59	1,495	3,115.71	1,577.65
Telangana	254	1,513.19	1,093.10	82	1,339.71	554.52
Tripura	15,511	410.39	359.88	407	496.98	324.08
Uttar Pradesh	965	1,915.12	1,492.33	821	2,681.47	1,844.29
Uttarakhand	304	531.59	456.40	298	777.72	471.81
West Bengal	2,748	2,084.09	1,716.52	2,099	2,199.59	1,418.04
Total	36,579	45,881.42	33,516.86	20,205	47,237.82	26,752.79
Bharat Nirmaan	-	-	-	-	-	-
Total	36,579	45,881.42	33,516.86	20,205	47,237.82	26,752.79

TABLE 100: STATE-WISE RIDF SANCTION AND DISBURSEMENTS (Concl.d.)

(As on 31 March 2024)

(₹ Crore)

State/Union Territory	Tranche – XXIX		
	No. of Projects Sanctioned in Current Tranche	Amount Sanctioned in Current Tranche	Cumulative Disbursement in Current Tranche
Andhra Pradesh	329	2,608.30	696.83
Arunachal Pradesh	52	483.69	151.09
Assam	735	3,228.53	998.22
Bihar	724	2,496.45	792.03
Chattisgarh	197	1,777.71	1,046.17
Goa	14	553.75	234.95
Gujarat	5	4,041.75	1,865.02
Haryana	211	1,882.93	445.31
Himachal Pradesh	154	918.81	299.39
Jammu & Kashmir	296	1,453.19	386.22
Jharkhand	260	2,352.21	801.26
Karnataka	282	2,012.51	353.63
Kerala	52	714.58	143.36
Madhya Pradesh	6	3,820.54	1,098.43
Maharashtra	310	1,455.96	350.95
Manipur	11	139.84	41.95
Meghalaya	109	206.02	61.81
Mizoram	149	255.84	0.00
Nagaland	42	47.21	25.73
Odisha	490	3,626.66	1,828.25
Puducherry	9	97.49	21.14
Punjab	174	922.62	329.25
Rajasthan	1,256	2,478.99	1,073.91
Sikkim	22	117.74	4.61
Tamilnadu	1,409	3,261.72	800.00
Telangana	271	1,449.24	521.66
Tripura	351	1,050.67	346.83
Uttar Pradesh	1,498	3,549.36	1,612.24
Uttarakhand	407	904.30	402.12
West Bengal	1,190	2,206.94	852.23
Total	11,015	50,115.54	17,584.59
Bharat Nirmaan	-	-	-
Total	11,015	50,115.54	17,584.59

-: Not Available.

Notes: 1. Cumulative sanctions and disbursements for Telangana pertain from Tranche XX onwards, data till Tranche XIX is combined with Andhra Pradesh.

2. Tranche I to XXIII are closed, further disbursements may happen in ongoing Tranches (Tranche XXIV to XXIX).

Source: NABARD Annual Statistical Statements 2023-24, National Bank for Agriculture and Rural Development (NABARD).